## Mentioning

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP(CAA) No. 517/XB/2013 C.A No.70 /KB/ 2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M.

Name	of the Company	Security & Intelligence S -Vs- SIS Asset Management	Services (India) Ltd & Anr. Pvt Ltd	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Aroup Nath Bhattachangga. 2) Ameritalal Chatteriee. W 8) Bayani Dan.

ORDER

Ld. Counsel for the petitioners are present.

List the matter as fixed on 29/11/2017.

Sd

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)

Sd